

SUBMISSION FOR CONSIDERATION ON 21.07.2023

BEFORE THE NATIONAL GREEN TRIBUNAL

HON'BLE PRINCIPAL BENCH

Application Number : 500/2022

Bhagwant Rai

Versus

State of Punjab

Demand to take legal action against constituted committee by Deputy Commissioner Barnala for misleading and presenting wrong report before Hon'ble Principal Bench National Green Tribunal .

I am Bhagwant Rai S/o Shri Lachmi Narain (Mob. 98152 -75300) resident of House No. BXI -3764, corner, backside Dr. Harvinder Homeopathy, New Bus Stand Road, Barnala-148101 (Punjab).

Application No.: 500/2022 Bhagwant Rai Vs. State of Punjab has been taken Suo Motu by the Hon'ble Principal Bench of the National Green Tribunal. In relation to the above subject, Till now, Deputy Commissioner Mrs. Punamdeep Kaur and former EO City Council Mr. Sunil Verma and present EO Mr. Vishal Bansal have not provided sewerage pipe and drinking water in Ishwar Colony. Common people are being discriminated against by the Deputy Commissioner and EO. By the Municipal Council Sewerage and water chambers have been installed in one street of Ishwar Colony, here there are two vacant plots of two M.C. The interlock tiles of this street have been installed higher than the main street of the colony. Its photocopy is attached to Ann -1.

Even now the dirty sewerage water of Ishwar Colony is being dumped into the closed drain outside the colony wall. Its photocopy is attached to Ann-2.

Due to rain and flood, the drain has been cleaned by EO Mr. Vishal Bansal. By breaking the wall of the colony, heaps of filth of this drain have been put in the vacant plots of the people and outside the bowndrywall of colony. Due to which the environment has become a threat and there is a danger of spreading serious diseases. Its photocopy is attached with Ann-3 and Ann-4.

- : PRAYER :-

I appeal and pray to Hon'ble NGT Bench to order an inquiry to see the opportunity of the colony and take appropriate action. I appeal to the Hon'ble NGT Bench in public interest that day by day the ground water level in Punjab

1

Bhagwant Rai

has come in the red zone. In Ishwar Colony, excessive water from the need is being extracted from the ground. Therefore, orders should be given to install clean drinking water pipes in the colony immediately. For the protection of the environment, I humbly request the Honorable NGT Bench to issue instructions to Deputy Commissioner Mrs. Poonamdeep Kaur and EO of Municipal Council Mr. Vishal Bansal to install sewerage line and water chambers in Ishwar Colony. During the cleaning of the drain, instructions should also be issued to pick up the piles of filth in and around the colony. I will be very grateful to the honorable NGT bench.

Dated : 17.07.2023.

Bragujit Kaur

Deponent

Am-1

① 107



Am-1

Ann-2

108

Ann-2



Ann-3

109



Ann-3

Point ->

Point 3

Point 3

Clony boundary
Well

